

F. No. 10C18/2/2020– Ad. IIB
 Government of India
 Ministry of Finance
 Department of Revenue
 Central Board of Indirect Taxes and Customs

Room no. 243E, North Block
 New Delhi, 11th March, 2022

To,

All Cadre Controlling Authorities under CBIC.

Subject: Details of the anticipated beneficiaries of DoP&T OM dated 12.08.2021 - reg.

Sir/Madam,

I am directed to refer to DoP&T OM dated 12-08-2021 and to state that forward the details of receipt of references where Officers requested to represent their case to DoP&T to grant relaxation of eligibility service by 03 months for the Vacancy Year 2019, 2020 & 2021 in terms of DoP&T O.M. F.No. AB-14017/17/2018-Estt.RR dated 12.08.2021. These officers were not considered for promotion in the DPCs held on 01.01.2019, 01.01.2020 & 01.01.2021 as they fall short in requisite service of 8 years in terms of then existing RRs of Supdt. (Cen. Ex.), 1986 or 6 years under Sr. Jr. Clause incorporated in said RRs w.e.f. 13.12.2018 by less than 03 month.

2. The concerned CCAs have informed that these officers may fall under the purview of Para 3 of DoP&T OM dated 12.08.2021 wherein it has been *inter-alia* mentioned that DoP&T continues to be the Authority which can grant relaxation upto 03 months on case to case basis for Vacancy Year 2019, 2020 & 2021.

3. Therefore, the board has decided to compile the details of all such officers in a format given below so that a consolidated proposal may be referred to DoP&T in light of Para 3 of the said OM dated 12.08.2021.

S.No.	Name of the Officer	D.O.B.	Date of Joining	Period of service in the grade of Inspectors as on *			Number of days by which Officer falls short of eligibility service for the promotion to the grade of Superintendent as per DoP&T OM dated 12.08.2021	Details of the OA/Representation of filed, if any
				01.01.2019	01.01.2020	01.01.2021		

* Includes officers who are eligible for relaxation of 2 years (Sr/Jr clause)

Cont....

4. This issues with the approval of the Competent Authority.

Yours faithfully



(S. K. Jain)

Under Secretary to the Govt. of India

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1. The webmaster, Directorate General of Systems, CBIC, for uploading on the website.



(S. K. Jain)

Under Secretary to the Govt. of India